

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4699  
ANSWERED ON:22.12.2014  
FIXING MINIMUM PENSION  
Marutharajaa Shri R.P.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether the Government proposed to review the existing minimum pension scheme for the person involved in private sector and also to increase the ceiling thereunder; and

(b) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b): The Government has recently notified a minimum pension of Rs. 1,000/- per month to the pensioners under Employees' Pension Scheme, 1995 vide Notification No. G.S.R. 593 (E) dated 19th August, 2014 effective from 01.09.2014 for the year 2014-15.

The Government has also notified increase of wage ceiling from Rs. 6,500/- to Rs. 15,000/- for coverage under Employees' Provident Funds & Miscellaneous Provisions Act, 1952 vide Notification No. G.S.R 609 (E) dated 22nd August, 2014 effective from 01.09.2014.